

By E-Mail/ Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 2805 /A

From :- Shri Mridul Kumar Kalita
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The District & Sessions Judge,
Udalguri.

Dated Guwahati, the 22nd May, 2019.


Sub:- **Home LTC of Shri Nur Muhammad Abdullah Ahmed Mr.,
Civil Judge & Asstt. Sessions Judge, Udalguri.**

Ref:- Your letter No. DJ(U) 3243 dated 10.05.2019.

Sir,

With reference to the above, I am directed to inform you that, the Gauhati High Court Notification No.HC.VII-280/2011/3827/A dtd. 08.08.2017 states that "permission for availing LTC (Leave Travel Concession/Home Travel Concession) to all the Judicial Officers under the Administrative Control of the Hon'ble High Court will be granted by the respective Hon'ble Portfolio Judges with the concurrence of Hon'ble JAD." Therefore you are requested to get the order of Home LTC of Shri Nur Muhammad Abdullah Ahmed Mr., Civil Judge & Asstt. Sessions Judge, Udalguri to be regularized as per notification.

Yours faithfully,


REGISTRAR (VIGILANCE)

22/5/19

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